




NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 28-08-2018

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER : MA/307/2018
PETITION NUMBER : CP/552&553/IB/2018
NAME OF THE PETITIONER(S) : R.VENKATAKRISHNAN
NAME OF THE RESPONDENT(S) : PARAGON STEELS PVT LTD & 2 OTHERS
UNDER SECTION : 60(5)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

- | | | | |
|---|------------------------------------|--|---|
| 1 | Aashish Jain
Fos Suzana & Susan | Counsel for Committee of Creditors (ARCIL) |  |
| 2 | V.V. SIVAKUMAR
DVA ASSOCIATES | Counsel for Resolution Professional |  |
| 3 | M.ROSHAN ATIR | RESOLUTION APPLICANT |  |

ORDER

Counsel for Applicant present. Counsel for RP present. Counsel for COC (ARCIL) present. Both counsels prayed for time for making submissions. At their request, time is enlarged. Put up on 28.08.2018.

-sd/-
(S VIJAYARAGHAVAN)
Member (Technical)

-sd/-
(K ANANTHA PADMANABHA SWAMY)
Member (Judicial)